

(c) if so, the action taken thereon?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). A proposal has been received by Doordarshan for production of a TV serial on 'Saint Dhyaneshwari' under the sponsorship scheme. Acceptance of this proposal, however, depends on its technical merit and its fulfilling the procedural requirements. Doordarshan, in any case, plans to suitably cover the centenary celebrations on its own.

**G.M.'s Post at Currency Note Press,
Nasik Road**

7491. DR DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:

(a) whether Government aware that the post of General Manager at Currency Note Press, Nasik Road is lying vacant since December, 1987;

(b) if so, the reasons thereof; and

(c) the steps taken to fulfil the same?

THE DEPUTY MINISTER IN THE MINISTRY OF THE FINANCE (SHRI ANIL SHASTRI): (a) to (c). The post of General Manager, Currency Note Press, Nasik Road, fell vacant on 12.1.1988 due to appointment of its regular incumbent to the post of General Manager, India Security Press, Nasik Road. The following steps have been taken to fill up the post.

- (i) A proposal was sent to the Union Public Service Commission for filling up the post by way of promotion. The candidate selected by the Union Public Service Commission did not join the post.

(ii) Fresh action was initiated to fill up the post on transfer/deputation since no officer in the feeder line was eligible for promotion to the post. The candidate recommended by the UPSC retired from Government service on 31.12.1989 on attaining the age of superannuation.

(iii) Steps have further been taken to fill up this post by circulating/advertising the vacancy.

**Revenue Receipt From Customs and
Excise Duties on Radio Sets and
Electronic Equipments**

7492. SHRI PHOOL CHAND VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the revenue receipts from Customs duty and Excise duty on radio sets; and TV sets, VCRs, transmitting and electronic equipments imported and manufactured in the country, separately during each of the last three years; and

(b) the expenditure incurred by Government on account of Radio broadcasts and TV telecasts and income from the advertisements during the same period?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Assistance to States Out of Small
Savings Collections**

7493. SHRI UTTAM RATHOD:
DR. DAULATRAO SONUJI
AHER:

Will the Minister of FINANCE be pleased to state:

(a) whether Union Government provide loan assistance to the states out of the net small savings collections from the respective states;

(b) if so, the details of the extent of loan assistance;

(c) the loan assistance provided to Maharashtra under the above head during the last two years, year-wise;

(d) whether Government of Maharashtra made some suggestions to Union Government to improve the collection of small savings; and

(e) if so, the details thereof and whether they have been accepted by union Government?

THE DEPUTY MINISTER IN THE MINISTRY OF THE FINANCE (SHRI ANIL SHASTRI): (a) and (b) 75% of net small savings collections in a state is advanced as long term loan to that State

(c) Small savings loans to the extent of Rs 636 61 crores and Rs 800 68 crores were sanctioned to Government of Maharashtra during the years 1988-89 and 1989-90 respectively

(d) and (e) Government of Maharashtra suggested that the benefit of Section 80L of Income Tax Act be extended to investments in National Saving Certificate VIII Issue This suggestion was not agreed to.

Telecast of Sindhi Play 'Jhooley Lal' by Doordarshan

7494. SHRI ARVIND TULSHI RAM KAMBLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

(a) whether Government have received any complaints about the cancellation of the

telecast of Sindhi Play "Jhooley Lal" by Doordarshan, Bombay, on the occasion of Sindhi New Year day 'Cheti Chand' on March 28 this year;

(b) if so, the details thereof;

(c) how Government propose to compensate for the losses financial or otherwise suffered by the organisers of the play;

(d) whether there have been other cases of cancelling the shooting or the telecast of a programme after signing a contract with any party; and

(e) if so, the number of such cases in the past four months?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). Yes, Sir. Complaints have been received from various quarters including the organisers of the play i.e. Priyadarshni Academy, Bombay against the cancellation of recording of the Sindhi play 'Jhooley Lal'. The recording of the play had to be postponed as requisite formalities preceding the recording could not be finalised in time. Doordarshan duly conveyed its regrets for the inconvenience caused to the organisers and has informed them that the play would be recorded as soon as possible.

(d) and (e). It has always been the endeavour of Doordarshan to maintain their schedule for recording and telecast of programmes. It is only in rare cases where due to reasons beyond control, the recording and telecast schedule has to be cancelled/change.

Seizure of Gold at Delhi Airport

7495. SHRI MANIKRAO HODLYA GAVIT:
SHRI R.N. RAKESH: